NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP NO. 16/207/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE COMPANY: Avkiran Solar India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner:

Counsel for the Petitioner

For the Respondent:

None

ORDER

Reserved for orders.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)